

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th July, 2014

No. HC.VII-124/2014/ 4802 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Hemanta Kumar Das, Judicial Magistrate, 1st Class, Sivasagar, an Officer in Grade-III of the Assam Judicial Service, as Deputy Registrar (Vigilance), Gauhati High Court, Guwahati in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge.

By order,
Sd/- M.K. Bhattacharjee,
REGISTRAR GENERAL

Memo NO. HC.VII-124/2014/ 4803-4824 /A.

Dated 25.07.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action. He is requested to place the services of Shri Hemanta Kumar Das, Judicial Magistrate, 1st Class, Sivasagar at the disposal of the Gauhati High Court, Guwahati with effect from the date of his joining in the Gauhati High Court, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information.
3. The District and Sessions Judge, _____
4. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI, Assam, Guwahati.
10. The Member- Secretary, Assam State Legal Services Authority, Guwahati.
11. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar.
12. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati.
13. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate, _____
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati
17. Shri Hemanta Kumar Das, Judicial Magistrate, 1st Class, Sivasagar. *He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment immediately.*
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
19. The Superintendent (_____), Gauhati High Court, Guwahati
20. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
21. The C.A. to General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

M.K. 25/7/14
REGISTRAR GENERAL

25/7/2014